

**आठवीं पंचवर्षीय योजना अवधि के दौरान विश्वविद्यालयों के लिये उपलब्ध करायी जाने वाली राशि**

1487. श्री कपिल वर्मा : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने विश्व-विद्यालय अनुदान आयोग को लिखित में यह बता दिया है कि आठवीं पंचवर्षीय योजना अवधि के दौरान विश्वविद्यालयों के लिए कोई अतिरिक्त धनराशि उपलब्ध नहीं करायी जायेगी और यदि हां तो, इसके क्या कारण हैं और इस नीति का कालेजों पर क्या प्रभाव पड़ने की संभावना है ;

(ख) दिल्ली विश्वविद्यालय के अधीन संचालित कालेजों की संख्या कितनी है और उनमें से प्रत्येक कालेज को कितने प्रतिशत अनुदान दिया जाता है; और

(ग) क्या आयोग ने कालेजों को छात्रों से अधिक फीस वसूल करने का सुझाव दिया है और यदि हां, तो इस संबंध में व्यौरा क्या है ?

**मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) :** (क) सरकार ने 1992-93 के सरकारी बजट में विश्वविद्यालय अनुदान आयोग हेतु किए गए योजनेतर व योजनागत प्रावधानों के बारे में विश्वविद्यालय अनुदान आयोग को सूचित किया है। आठवीं योजना का अंतिम रूप नहीं दिया गया है अतः आठवीं योजना आवंटन के विषय में अभी कुछ नहीं पता।

(ख) विश्वविद्यालय अनुदान आयोग द्वारा दी गई सूचनानुसार आयोग दिल्ली के 69 कालेजों में से 55 कालेजों को रख-रखाव अनुदान (योजनेतर) प्रदान करता है। विश्वविद्यालय द्वारा चलाए जा रहे 19 संध्याकालीन कालेजों को 100 प्रतिशत रख-रखाव अनुदान तथा 36 निजी कालेजों को 95 प्रतिशत रख-रखाव

अनुदान प्रदान किया जाता है। इन कालेजों को योजनागत अनुदान विश्वविद्यालय अनुदान आयोग की विशिष्ट योजनाओं के अधीन दिया जाता है।

(ग) विश्वविद्यालय अनुदान आयोग द्वारा दी गई सूचनानुसार आयोग के दिल्ली कालेजों को शुल्क बढ़ाने के लिए कोई निर्देश या परामर्श नहीं दिया है। परन्तु विश्वविद्यालय अनुदान आयोग के पास 91-92 में शेष योजनेतर अनुदान को देखते हुए केन्द्रीय विश्वविद्यालयों व दिल्ली कालेजों को सलाह दी गई है कि 91-92 के लिए उन्हें रख-रखाव अनुदान विश्व-विद्यालय अनुदान आयोग देगा। कालेजों के प्रधानाध्यापकों के साथ विचार विमर्श किया जा चुका है तथा कालेजों के प्रतिनिधियों ने कालेजों के योजनेतर व्यय में किरायात करने तथा उनकी आय बढ़ाने के लिए विभिन्न संभावनाओं पर विचार किया है।

#### **Government Girls School, Madangir**

1488. SHRIMATI KAILASHPATI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answers to Unstarred Questions 2615, 2617 and 2619 given in the Rajya Sabha on the 13th March, 1992 and state :

(a) whether Government propose to initiate a CBI inquiry to find out that the Drawing and Disbursing Officer and Ministerial Staff with the connivance of the concerned Deputy Director of Education and other interested persons, has been committing mischief in disbursing monthly pay, arrears of dues and clearance of EB cases in Government Girls Middle School Madangir, New Delhi as is evident from the Bank Records; and

(b) whether it is a fact that the Government Girls Middle School Madangir, New Delhi was detached from the Government Girls Secondary School No. 2 Madangir so that legal proceedings pending in Delhi High Court against the then joint Director of Education and four others may be withdrawn by using Coercive methods against the litigating teachers ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

**Selection Grade to teachers of Delhi Administration**

1489. SHRI S. VDUTHALAI VIRUMBI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of teachers in different categories (Admn. Cadre) working in Delhi Administration Schools in Selection Grade (Pre-revision) on 1-1-1986 ;

(b) the number of teachers in different categories who have completed 12 years of services on 1-1-1986 in pre-revised selection grade ;

(c) the number of posts in each category sanctioned for grant of selection scale (Revised w.e.f. 1-1-86 on the basis of 20 per cent of senior posts) ;

(d) whether selection scale (revised) has been granted to all the entitled teachers of Administration Cadre in different categories against these posts ;

(e) if so, the number of teachers in each category whom the selection scale has been granted ; and

(f) if the reply of part (d) above be in the negative, the reasons for the delay and by when the selection grade to all the teachers, category-wise, is likely to be sanctioned ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (f) As per new pay scales of school teachers in the UTs, applicable from 1-1-86, the pre-revised Selection Grade is now equal to new Senior Scale. Accordingly the number of teachers

in Delhi Administration in the Senior Scale of the post as on 1-1-86 are as below :

Category of post	No. of teachers awarded Sr. Scale of the post as on 1-1-86	
	Male	Female
P.G.T.	1,158	932
H.M. (Middle)	118	105
T.G.T.	2,454	1,997
L.T.	722	567
Dr. Teacher	102	22
P.E.T.	66	68
Dom. Sc.	—	95
Music Tr.	06	57
Craft Teacher	12	10
W.E.T.	18	09
Asst. Tr.	48	57
Librarian	97	121
E.V.G.C.	03	12

The number of teachers in different grades who have completed 12 years service in the pre-revised Selection grade as on 1-1-86 is as below :

P.G.T.	583
T.G.T.	556
L.T.	165
Misc category	152

The Delhi Administration has created the Selection Scale posts as on 1-1-86 as per details below :

P.G.T.	232	186
H.M. (Middle)	24	21
T.G.T.	491	399
L.T.	144	113
Dr. Teacher	20	04
P.E.T.	13	14
Dom. Sc.	—	19
Music Teacher	01	11
Craft	02	02
W.E.T.	04	02
Asstt. Teacher	04	02
Asstt. Teacher	10	11
Librarian	19	24
E.V.G.C.	01	02